

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR
ORDER

DATE:30.11.2016

In suppression of previous order of roster, I hereby constitute the following benches for the High Court of Judicature for Rajasthan, Bench Jaipur, w.e.f. 05.12.2016 till further orders:

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| DB-I | Hon'ble the Chief Justice & Hon'ble Mr. Justice V.K. Vyas | DB Special Appeal Writs upto year 2015; DB Contempt Matters; DB Habeas Corpus Writs; DB CAT Matters; DB Family Court & matrimonial matters; DB Criminal Appeals (Hearing) upto year 2000. |
| DB-II | Hon'ble Mr. Justice Kalpesh Satyendra Jhaveri & Hon'ble Mr. Justice Dinesh Mehta | DB Special Appeal Writs of year 2016; DB PIL Matters; DB Civil Special Appeals; DB Civil Writs (including VIRES matters and Judicial officer's matters); DB Tax Matters; DB Civil Residue Matters. |
| SB-I | Hon'ble Mr. Justice Ajay Rastogi | SB Civil Writs (Service matters) from year 2014 onwards. |
| SB-II | Hon'ble Mr. Justice Mohammad Rafiq | SB Civil Writs (Miscellaneous) from year 2014 onwards; SB Arbitration Matters. |
| SB-III | Hon'ble Mr. Justice M.C. Sharma | SB Civil Misc. Appeals (MAC Matters); SB Civil Contempt Matters; |
| SB-IV | Hon'ble Mr. Justice M.N. Bhandari | SB Civil Writs (Miscellaneous) upto year 2013. |
| DB-III | Hon'ble Mr. Justice K.S. Ahluwalia & Hon'ble Mr. Justice Vineet Kumar Mathur | DB Criminal Appeals (motion); DB Criminal Appeals (Hearing) from year 2001 onwards; DB Criminal Residue matters. |
| SB-V | Hon'ble Mrs. Justice Sabina | SB Criminal Revisions; SB Criminal Misc. Bails (u/s 439 Cr.P.C.); |
| SB-VI | Hon'ble Mr. Justice P.K. Agarwal | SB Criminal Misc. Bails (u/s 438 Cr.P.C.); SB Criminal Appeals from year 2013 and onwards; |
| SB-VII | Hon'ble Mr. Justice Alok Sharma | SB Civil Writs (Service) from year 2004 upto year 2010; Company Matters; |
| SB-VIII | Hon'ble Mr. Justice J.K. Ranka | SB Civil Sales Tax Revisions; SB Civil Writs (Service matters) from year 2011 onwards upto year 2013. |
| SB-IX | Hon'ble Mr. Justice V.S. Siradhana | SB Civil Misc. Appeals (Other than MAC matters); |
| SB-X | Hon'ble Mr. Justice Mahendra Kumar Maheshwari | SB Criminal Appeals upto year 2012 SB Criminal Residue matters. |
| SB-XI | Hon'ble Mr. Justice Banwari Lal Sharma | SB Criminal Misc. Petitions (u/s 482 Cr.P.C.); SB Criminal Writs; |
| SB-XII | Hon'ble Mr. Justice Prakash Gupta | SB Civil First Appeal; SB Civil Revisions. |
| SB-XIII | Hon'ble Mr. Justice D.C. Somani | SB Civil Second Appeals; SB Civil Writs U/A 227 (from Civil Court orders); SB Civil Residue Matters. |
| SB-XIV | Hon'ble Dr. Justice Pushpendra Singh Bhati | SB Civil Writs (Service) upto year 2003. |

CHIEF JUSTICE